

से ही रूस की सहायता मिली है और यह सहायता विशेषज्ञों, सामग्रियों और दक्षों के रूप में निरन्तर मिलती रही है। अतः रूस के सहयोग से किये जा रहे अन्वेषणों के परिणामस्वरूप तेल और गैस की विशिष्ट खोजों का पता लगाना सम्भव नहीं है। तेल और प्राकृतिक गैस आयोग द्वारा हाल ही में गत समय में चिरालि, अमगुरी और बरहोल तथा बम्बई हाई की अपतटीय संरचना में गैस की खोज की गई है।

तेल और प्राकृतिक गैस आयोग ने रूस, अमेरिका, इंग्लैण्ड, फ्रांस, इटली आदि से संबंधित अनेक विदेशी अभिकरणों/कंपनियों की कुओं का व्यधन करने के लिये और अन्य कार्यों का निष्पादन करने के लिये सेवाएं ली हैं। तेल और प्राकृतिक गैस आयोग विविध देशों तथा रूस, रूमानिया, अमेरिका, इंग्लैण्ड, फ्रांस चेकोस्लोवाकिया, इटली, कनाडा आदि से व्यधन रिगों, उपकरणों, उपसाधनों तथा अतिरिक्त पुर्जों को खरीद रहा है।

तेल और प्राकृतिक गैस आयोग को ईराक में पेट्रोल का अन्वेषण कार्य करने की संविदा मिल गई है। तेल और प्राकृतिक गैस आयोग फारस की खाड़ी, ईरान में एक अपतटीय उद्गम में भी एक भागीदार है। तेल और प्राकृतिक गैस आयोग ने अभी हाल में एक विशेषज्ञों के दल को लीबिया, एक अन्वेषण संविदा मिलने की संभावनाओं का अध्ययन करने के लिये भेजा था।

इसके अतिरिक्त बंगाल और कच्छ के बेसिनों के अपतटीय अन्वेषणों के लिये अमेरिका से संबंधित तेल कंपनियों के दो समूहों के साथ तेल तथा प्राकृतिक गैस आयोग ने दो अन्वेषण संविदाओं को अन्तिम रूप दे दिया गया है।

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K.D. MALAVIYA):
(a) to (c) A statement is placed on the Table of the Sabha.

STATEMENT

(a) to (c) Oil and gas exploration was taken up in the public sector in 1955 and almost from the beginning, assistance of the Soviet Union has been received and continues to be received in this matter, in terms of experts, materials and expertise. It is not, therefore, possible to identify particular oil and gas discoveries as resulting from explorations carried on in collaboration with the Soviet Union. Oil has been discovered by ONGC in the recent past in Chirali, Amguri and Borholla as well as in the Bombay High offshore structure.

ONGC has engaged the services of several foreign agencies/companies belonging to USSR, USA, UK, France, Italy etc. for drilling wells as well as for performing other jobs. ONGC has been purchasing drilling rigs, other equipments, accessories as well as spares from different countries such as USSR, Rumania, USA, UK, France, Czechoslovakia, Italy, Canada etc.

ONGC has secured a contract for exploration for petroleum in Iraq. ONGC is also a partner in an offshore venture in Iran in the Persian Gulf. ONGC has recently sent a team of experts of Libya to study the prospect of getting an exploration contract there.

In addition, two exploration contracts have been concluded with two Groups of Oil Companies belonging to USA for the offshore exploration of the Bengal and Kutch Basins.]

COMPLETION OF SURVEY KOTTAVALASA-KIRANDUL LINE

*280. SHRI RABI RAY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that his Ministry has already completed the survey for assessing the capacity of Kottavalasa-Kirandul rail line in Orissa for heavier traffic;

(b) whether it is also a fact that another survey was conducted for an alternative route for the movement of the future traffic in this region; and

(c) what are the main findings of these two reports and the decisions of Government the re to?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR-BUTA SINGH): (a) Yes, Sir.

(b) Yes, Sir. The following surveys were conducted for an alternative route.

- (i) Dhalli Rajhara-Dantewara
- (ii) Dantewara-Bhadrachalam-Kovvur
- (iii) Amaguda-Lanjigarh Road.

(c) A statement is laid on the Table of the Sabha.

STATEMENT

Certain line capacity works, such as—

- (i) provision of additional crossing stations;
- (ii) introduction of tokenless block instruments;
- (iii) electrification of the line;
- (iv) use of BOY wagons, with Air Brakes, etc;
- (v) Track renewal with wear resistant rails;

have been recommended by the Survey Team and these works have been sanctioned.

Trials have also been undertaken by the Research, Designs and Standards Organisation (R.D.S.O.) for the operation of heavier trains on the section. It has not been found necessary to take up the construction of the new lines to provide alternative routes for the present level of traffic. A final location-cum-traffic survey has however been ordered for the line from Dhalli Rajhara to Jagdalpur and for gauge conversion of Rajpur-Dhamtari line and its extension up to Dhalli Rajhara in order to obtain the latest cost and prospects of traffic. A final decision about the construction of this line will be taken after the survey is completed and reports examined.

RE-INSTATEMENT OF DISMISSED RAILWAY EMPLOYEES

*281. SHRI KALYAN ROY: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway employees in various zones as of date who had been dismissed in connection with the last strike but have not been reinstated;

(b) what are specific grounds of their dismissal; and

(c) what steps have been taken to reinstate them?

THE MINISTER OF RAILWAYS (SHRI L.N. MISHRA): (a) A statement is placed on the Table of the Sabha.

(b) and (c) Dismissals have generally been on the grounds of serious misconduct relating to serious intimidation, sabotage, violence and threats of violence. The cases of those who have appealed have been examined on a case to case basis by the appellate authority and about 12,000 employees have already been taken back to duty. The process is continuing.

STATEMENT

1. Central	226
2. Eastern	847
3. Northern	219
4. North Eastern	214
5. Northeast Frontier	1,196
6. Southern	292
7. South Central	143
8. South Eastern	844
9. Western	796

4,777

चुनाव सुधार संबंधी संसदीय समिति

*282. श्री भैरों सिंह शेखावत :

श्री दत्तोपन्त डेंगड़ी :

श्री लाल आडवाणी :

डा० रामकृपाल सिंह :

क्या विधि, न्याय और कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) चुनाव सुधार संबंधी संसदीय समिति द्वारा की गई सिफारिशों का ब्यौरा क्या है और सरकार को ये सिफारिशें कब प्राप्त हुईं ;

(ख) प्रतिवेदन के प्रस्तुत किये जाने के समय से इस विषय में क्या कार्यवाही की गई है; और